

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9921/2023

(Arising out of impugned final judgment and order dated 11-11-2022 in SCCR No. 245/2014 11-11-2022 in SCCR No. 246/2014 11-11-2022 in SCCR No. 215/2014 passed by the High Court Of Judicature At Allahabad)

AJAY KUMAR GUPTA

Petitioner(s)

VERSUS

KAMAL KUMAR GUPTA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.72990/2023-CONDONATION OF DELAY IN FILING and IA No.72993/2023-EXEMPTION FROM FILING O.T.)

Date : 21-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Karan Dewan, Adv.
Mr. Devvrat Pradhan, Adv.
Ms. Amita Singh Kalkal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In terms of letter circulated by the learned counsel appearing for the petitioner(s), the matter is adjourned to 28.04.2023.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)